

**THE GAUHATI HIGH COURT AT GUWAHATI**  
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

No. HC.VII-05/2024/147/A

From :- Shri Saptarshi Garg,  
Jt. Registrar (Vigilance),  
Gauhati High Court,  
Guwahati.

To, Shri Debasish Saikia,  
i/c District & Sessions Judge,  
Barpeta.

Dated Guwahati, the 9<sup>th</sup> January, 2024.

Sub:- **Casual leave.**

Ref:- Your letter No. DJB/5569 Dated the 27<sup>th</sup> December, 2023.

Sir,

With reference to the above, I am directed to inform you that your prayer for **casual leave on 28.12.2023, alongwith station leave permission, from the evening of 27.12.2023 till the morning of 29.12.2023**, has been granted. The next senior most Judicial Officer available at the station shall remain in charge of your Court and Office in your absence.

Yours faithfully,

*Sdf*

**JT. REGISTRAR (VIGILANCE)**

**Memo No. HC.VII-05/2024/148/A, dated , 09-01-2024**

Copy to:

- ✓1. The Project Manager, Gauhati High Court.

*Sdf*

**JT. REGISTRAR (VIGILANCE)**

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